

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:5623
ANSWERED ON:29.04.2010
AWARDING OF RESEARCH CONTRACTS
Rajaram Shri Wakchaure Bhausahab

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of the research contracts awarded to advisors, non-Governmental Organizations (NGOs), educational and research organisations separately under the Ministry during each of the last three years;
- (b) the criteria adopted for awarding these contracts;
- (c) whether these research contracts have been put on the website of the Ministry;
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) During the past three years five (5) projects have been sponsored under the Science & Technology (S&T) Scheme of the Department of Fertilizers. These have been undertaken by IITs, IITs and other renowned research Institutions in India, (details is annexed)
- (b) The proposals received from Research institutions are appraised and recommended by Screening Committee. The recommendations are then put up to the Project Approval Committee (PAC) under the Chairmanship of Secretary (Fertilizers), for final approval of the proposal. Technical experts are represented in both the committees.
- (c) The same is available on the website of the Department of Fertilizers (www.fert.nic.in) The scheme of S&T of the Department of Fertilizers is given wide publicity in Newspapers and also through direct invitation to the renowned Research Institutions of the Country.
- (d) Does not arise.
- (e) Does not arise.